

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA. NO. 80 OF 2019 IN
DFR NO. 4060 OF 2018 & IA NO. 214 OF 2019**

Dated: 09th August, 2019

In the matter of:

Indian Wind Energy Association

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **30.08.2019.**

Court Master/PS

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